

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3174
ANSWERED ON:23.08.2006
CENTRALLY SPONSORED SCHEMES
Pallani Shamy Shri K.C .

Will the Minister of PLANNING be pleased to state:

- (a) the names of the Centrally Sponsored Schemes which are in force;
- (b) the essential features of each of the Schemes; and
- (c) the details of Schemes adopted and implemented by the Government of Tamil Nadu?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (b): The number of Centrally Sponsored Schemes (CSS) in force at the beginning of 2006-07 is reported to be 155. The formulation of Centrally Sponsored Schemes is the responsibility of the concerned administrative Ministry/Department in consultation with the State Governments/UTs and are implemented by the State Governments/UTs /their Agencies. These Schemes are designed with a specific objective(s) and are monitored by the administrative ministries concerned. The names and essential features of these Schemes, as per information available with the Planning Commission is given in the enclosed Statement.

(c): The Centrally Sponsored Schemes (CSS) adopted and implemented by the Government of Tamil Nadu as informed by the State Government is indicated in Col. 4 of the above stated enclosed Statement.